

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3494
ANSWERED ON:08.08.2017
Cow Slaughter
Gutha Shri Sukender Reddy

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken any decision to prohibit cow slaughter in the country and if so, the details thereof;
- (b) whether it is true that most of the State Governments have expressed their inability in taking any action on the prohibition and if so, the reasons therefor; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (c) Under the distribution of legislative powers between the Union of India and States under Article 246(3) of the Constitution, the preservation of cattle is a matter on which the legislature of the States has exclusive powers to legislate. Several State Governments and Union Territories have enacted cattle preservation laws in one form or the other banning or restricting slaughter of cow and its progeny.
